

**IN THE HIGH COURT OF KARNATAKA KALABURAGI BENCH
ON THE DAY OF Friday THE 20th Day Of December 2024
COURT HALL NO. 31 SITTING AT PRINCIPAL BENCH BENGALURU (AFTER COMPLETION OF DIVISION
BENCH MATTER)
at 02:30PM
BEFORE**

THE HON'BLE JUSTICE RAMACHANDRA D. HUDDAR

(To get Daily Causelist through telegram, join High Court telegram channel by clicking:
<https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No. Case No.	Adv for Pet/Appl/Comp.	Adv for Resp.
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MATTERS PERTAIN TO KALABURAGI BENCH

PRONOUNCEMENT OF JUDGMENT

1	CRL.A 200068/2021 -	(374(Cr.PC)/415(BNSS),) -	SUDARSHAN M SANTOSH S NAGARAL AND PRASANNAKUMAR M Y	HCGP
	<u>Connected With</u>			
1.1	CRL.A 200072/2021 -	(374(Cr.PC)/415(BNSS),) -	SANTOSH S NAGARALE SUDARSHAN M & PRASANNA KUMAR	HCGP

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